

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 4123**  
TO BE ANSWERED ON 19.03.2021

**SWADHAR GREH**

4123. SHRI SUNIL BABURAO MENDHE:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the total number of Swadhar Greh currently operational/setup in the country, State/UT-wise including Maharashtra:
- (b) whether the Government has reviewed the implementation of Swadhar Greh Scheme and if so, the details thereof:
- (c) the details of the monitoring mechanism in place to ensure the effective implementation of the scheme and the assessment made during the last three years thereunder;
- (d) the steps taken to popularise the address and contact details of these Swadhar Greh;
- (e) the current occupancy levels in all such already established and operational Swadhar Greh;
- (f) the funds allocated/released and utilised under the Swadhar Greh scheme during the last three years?

**ANSWER**

MINISTER OF WOMEN AND CHILD DEVELOPMENT  
(SRIMATI SMRITI ZUBIN IRANI)

- (a) The total number of Swadhar Greh currently operational in the country, State/UT-wise including Maharashtra is at Annexure I.
- (b) The Government reviews the implementation of Swadhar Greh Scheme on a continuous basis through the State Governments and necessary actions are taken for proper implementation of the scheme.
- (c) The Swadhar Greh scheme envisages monitoring of the implementing agencies at District, State and Central level. Swadhar Grehs are monitored by a District Monitoring Committee where at least two members are women. The district committee meets at least once in a quarter. Monitoring Committee at State level meets at least twice a year and monitors the projects. Continuation of grant to any agency depends on the satisfactory performance as assessed by the State/UT level Committee. Funds have been released on the basis of the documents provided and recommendations made by the State/UT Governments during the last three years.

The implementing agency is required to display in capital letters, the name, telephone numbers and address of the Swadhar Greh along with the name and telephone numbers of District level officers concerned, in the local language, at a prominent place in the Swadhar Greh. Further, steps are taken to popularize the address and contact details of the Swadhar Grehs through contact programmes, print/electronic networking with NGOs, Police and other Stakeholders.

(d) The current occupancy level in all such already established and operational Swadhar Greh is 7719 as on 31.12.2020.

(e) Funds allocated/released and utilised during the last three years is as under:

**(Rupees in Crores)**

<b>Year</b>	<b>Fund allocated</b>	<b>Fund utilised</b>
2017-18	100	57.20
2018-19	95	24.56
2019-20	50	25.48

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**Annexure I**

Annexure referred to in reply of part (a) of Lok Sabha Un-starred Question No. 4123 for 19.03.2021 regarding Swadhar Greh.

Total number of Swadhar Greh currently operational in the country, State/UT-wise including Maharashtra is as under:

<b>S. No.</b>	<b>State/UT</b>	<b>No. of Swadhar Greh (As on 31.12.2020)</b>
1.	Andaman and Nicobar Islands	1
2.	Andhra Pradesh	22
3.	Arunachal Pradesh	1
4.	Assam	16
5.	Bihar	0
6.	Chandigarh	1
7.	Chhattisgarh	3
8.	Delhi	2
9.	Gujarat	9
10.	Himachal Pradesh	1
11.	Jammu & Kashmir	3
12.	Jharkhand	5
13.	Karnataka	52
14.	Kerala	7
15.	Madhya Pradesh	16
16.	Maharashtra	9
17.	Manipur	23
18.	Mizoram	11
19.	Meghalaya	2

20.	Nagaland	2
21.	Odisha	55
22.	Punjab	2
23.	Puducherry	1
24.	Rajasthan	9
25.	Sikkim	1
26.	Tamil Nadu	35
27.	Telangana	23
28.	Tripura	3
29.	Uttar Pradesh	13
30.	Uttrakhand	1
31.	West Bengal	33
	<b>Total</b>	<b>362</b>